## GOVERNMENT OF INDIA MINISTRY OF YOUTH AFFAIRS & SPORTS (DEPARTMENT OF SPORTS)

### LOK SABHA UNSTARRED QUESTION NO. 6394 TO BE ANSWERED ON 05.04.2018

**Promotion of Indigenous Sports** 

6394. SHRI NINONG ERING:
DR. ANUPAM HAZRA:
SHRIMATI RAKSHATAI KHADSE:

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) whether the Government has any scheme or proposal to promote indigenous and traditional sports and games specially like "Ha-du-du", "Kabaddi", "Danguli", "Wrestling", "Langadi" and "Yubi Lakpi" etc. considering cost effeciency characteristics thereof;
- (b) if so, the details thereof; and
- (c) the details of incentives offered and guidelines issued for preservation of these sports/games?

#### **ANSWER**

# THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR YOUTH AFFAIRS & SPORTS {COL. RAJYAVARDHAN RATHORE (RETD.)}

(a) to (c) Sports is a State subject. Promotion of sports in the country, including promotion of indigenous and traditional sports and games, is the primary responsibility of the State Government and the concerned National Sports Federations (NSFs). The Central Government

complements/supplements the efforts of the State Governments and NSFs.

This Ministry is implementing a Central Sector Scheme, namely Khelo India which inter-alia includes a vertical 'Promotion of rural and indigenous/tribal games' which aims to showcase our rural and indigenous/tribal games through annual competitions and dissemination of information so as to encourage children and youth to take up these games in a major way, paving way for their future mainstreaming.

This Ministry also supplements the efforts of the NSFs by implementing the scheme of Assistance to NSFs under which funds are provided to recognized National Sports Federations for conducting National / International tournaments, participation in international events, coaching camps, purchase of equipments. While sports disciplines of Kabaddi and Wrestling have been placed under 'Priority' and "High Priority' category, there are a number of other indigenous/traditional games, such as Kabaddi, Kho-Kho, Mallakhamb, Sqay, Kalarippayattu, etc., for which NSFs have been recognized to help promote them.

Sports Authority of India (SAI), an autonomous organization under the aegis of Ministry of Youth Affairs & Sports is implementing Indigenous Games & Martial Arts (IGMA) Scheme under which 10 schools have been adopted for promotion of Indigenous Games & Martial Arts in the disciplines of Kalaripayatu, Silambam, Kabaddi, Archery, Malkhamb, Mukna, Thang-Ta, Khomlainai, Gatka.

Promotion of indigenous and traditional sports and games is being done and incentives offered as per provisions laid down in the above mentioned schemes. A brief on major incentives offered under these Schemes is given at Annexure – I.

\*\*\*\*

ANNEXURE REFERRED TO IN REPLY TO PARTS (a) TO (c) OF THE LOK SABHA UNSTARRED QUESTION NO. 6394 FOR 05.04.2018 ASKED BY SHRI NINONG ERING, DR. ANUPAM HAZRA AND SHRIMATI RAKSHATAI KHADSE, MPS, REGARDING PROMOTION OF INDIGENOUS SPORTS

Annexure - I

### A brief on major incentives offered for the promotion of indigenous and traditional games under assistance to NSFs and IGMA Schemes

There is an additional provision of grant of Rs.5 lakh per event subject to maximum of 5 events per year in traditional or indigenous category under the scheme of Assistance to NSFs.

Under SAI Indigenous Games and Martial Arts (IGMA) Scheme, the selected sportspersons being trained in 9 indigenous games, namely, Kalaripayatu, Silambam, Kabaddi, Archery, Malkhamb, Mukna, Thang-Ta, Khomlainai, Gatka & martial arts. They are provided with facilities such as Coach, sports kit (₹1500), insurance (₹150) & stipend (₹3000 for 10 Month p.a.) as per the approved schemes norms. Further, the schools adopted under the scheme are also provided with annual grants of ₹20000/- & ₹25000/- for purchase of equipment and conduct of competition for talent scouting respectively.

\*\*\*\*